

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

With the approval of Ld. Principal District & Sessions Judge, South, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Ms. Sunitta Tokaas, JA (EC: 12015)	JA/Reader in the court of Sh. Sankalp Kapoor, MM-04, South, Saket courts, New Delhi.	JA/Reader in the court of Sh. Ashish Kumar Meena, JMFC-01, South, Saket Courts, New Delhi.
2.	Sh. Subhag Chandra Sharma, JA (EC:36126142)	JA in the Nazarat Branch, South, Saket Courts, New Delhi.	JA in the R&I Branch, South, Saket Courts, New Delhi.
3.	Sh. Mohit Kapoor, JA (EC: 79834621)	JA in the Mediation Centre, South, Saket Courts, Complex, New Delhi.	JA in the Nazarat Branch, South, Saket Courts, New Delhi.
4.	Sh. Alok Jetly, SJA (EC: 89478874)	SJA/Reader in the court of Sh. Ashish Kumar Meena, JMFC-01, South, Saket Courts, New Delhi.	SJA/Reader in the court of Sh. Sankalp Kapoor, MM-04, South, Saket courts, New Delhi.
5.	Sh. Manoj Kumar, JA (EC: 13704)	JA in the R&I Branch, South, Saket Courts, New Delhi.	JA in the Mediation Centre, South, Saket Courts, New Delhi
6.	Sh. Sunil Kumar Ekka, JA (EC: 15257950)	JA/Reader in the court of Ms. Chakita Srivastava, JMFC (Mahila Court), South, Saket Courts, New Delhi.	JA/Reader in the court of Sh. Munish Bansal, DJ-03, South, Saket Courts, New Delhi.
7.	Ms. Rajni Chhatwal, SJA (EC: 2427)	SJA/Reader in the court of Sh. Munish Bansal, DJ-03, South, Saket Courts, New Delhi.	SJA/Reader in the court of Ms. Chakita Srivastava, JMFC (Mahila Court), South, Saket Courts, New Delhi.
8.	Sh. Gyan Singh (Retd.) (Contractual Basis) S/o Late Sh. Laxmi Narain	Office Pool, Administration Branch, South, Saket Courts, New Delhi	R&I Branch, South, Saket Courts, New Delhi
9.	Rajinder Kumar (Retd.) (Contractual Basis) S/o Sh. Jagua Ram	Mediation Centre, South, Saket Courts, New Delhi.	Bar Reference Library, South, Saket Courts, New Delhi
10.	Sh. Narender Kumar, (Retd.) (Contractual Basis) S/o Sh. Kunwar Singh	Bar Reference Library, South, Saket Courts, New Delhi	Mediation Centre, South, Saket Courts, New Delhi.

Note:

1. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

Sugandha
06.08.2024

(Dr. SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

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No. Admn.II/DJ-(S)/P&T/SD/24/ 27294-27316

Dated, New Delhi the 06/8/2024

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. The AOJ (Administration), Hindi Section, Central, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

Sugandha
06.08.2024

(Dr. SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi